

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO.IV, NEW DELHI.**

**Appeal No. 597/252/ND/2018**

**In the matter of:**

Sunbeam Buildtech Pvt. Ltd. ... Appellant  
Vs. ... Respondent  
Registrar of Companies

**SECTION:** Under Section 252

**CORAM**

**DR. DEEPTI MUKESH  
HON'BLE MEMBER(J)**

**Order delivered on 24.05.2018**

For Appellant Mr. P.K Sachdeva & Ms. Chetna  
Bisht, Sahil Gupta, Rakesh Kumar, Advs.

For Respondents  
Counsel for ITD Mr. Raghavendra Singh &  
Balkishan Ladhania, Advs.  
Gurung

**ORDER**

Three weeks time granted to ROC and the income tax to file reply. Rejoinder in one week thereafter. All the copies to be served in advance to the other side. For further consideration on 11<sup>th</sup> July, 2018.

Ritu Sharma

S/A  
**(DR. DEEPTI MUKESH)  
MEMBER(JUDICIAL)**